

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

IA(I.B.C)/766(CH)2022

IA(I.B.C)/309(CH)2023

IA(I.B.C)/310(CH)2023

In

CP(IB) No. 102/Chd/CHD/2018

(Admitted)

IN THE MATTER OF:

Weather Maker

...Petitioner-Operational Creditor

Versus

Parabolic Drugs Ltd.

... Respondent-Corporate Debtor

Under Section: 9, 60(5), 45(1), 43(1) r/w 44(1), IBC 2016

Order delivered on 06.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 11.06.2024.

Sd/-
Court Officer